

ITEM NO.3

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2624/2024

VIJAY BAHADUR @ PAHADI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

CrI.A. No. 2625/2024 (II)

Date : 08-01-2025 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhikalp Pratap Singh, AOR

For Respondent(s)

Mr. Akshat Tiwary, Adv.

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Common sole respondent has filed counter affidavit.

Original Records of Trial Court have been received.

Await original records from the High Court. Issue reminder.

List again on 13.02.2025.

SUJATA SINGH
Registrar

HJ